

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 09-08-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Upendra Mishra, Adv.
Mr. Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is still unserved. The Ld. Counsel for the petitioner requested that the service may be effected through the Trial Court. Permission granted. The Ld. Counsel for the petitioner to take fresh steps alongwith fresh and complete address of the sole respondent within two weeks, as last opportunity. Service be effected through the Trial Court. Notice be issued accordingly.

List again on 1.10.2018.

KAPIL MEHTA
Registrar
9.8.2018

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